कपड़ा उद्योग के कर्मचारियों की मजूरी में वृद्धि

*418. **श्री मूलचंद डागा** : क्या श्रम और पुनर्वास मंत्री यह बताने की कृपा करेंगे कि :

(क) देश में सरकारी क्षेत्र के "कपड़ा उद्योगों" के कर्मचारियों की मजूरी में गत दो वर्षों में कितनी वृद्धि की गई है ;

(ख) उस वृद्धि का आधार क्या है ; और

(ग) क्या इन कर्मचारियों की मजूरी में की गई वृद्धि अन्य सरकारी कर्मचारियों के वेतन में बढ़ते हुए मूल्यों के कारण की गई वृद्धि के अनुपात में नहीं की गई है ?

श्रम और पुनर्वास मंत्रालय में उप-मंत्री (श्री बालगोविंद वर्मा) : (क) से (ग) सूती कपड़ा उद्योग के लिए दूसरा केन्द्रीय मजदूरी बोर्ड 1964 में स्थापित हुआ और इसकी सिफारिशें सरकार ने अपने संकल्प डब्ल्यू० बी०-8(15)/68, तारीख 17 मई, 1969 द्वारा स्वीकार कर ली। सरकारी क्षेत्र की मिलों में और उन मिलों में जिनकी व्यवस्था प्राधिकृत नियंत्रकों द्वारा की जाती है, मजदूरी बोर्ड की सिफारिशों की क्रियान्विति की स्थिति मालूम की जा रही है।

Negligence of Food Corporation of India in Procurement of Foodgrains

*419. SHRI PILOO MODY : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the attention of Government has been invited to a report in the Statesman of the 24th May, 1971 saying that because of slow procurement of foodgrains by the Food Corporation of India, farmers have incurred colossal losses ;

(b) if so, the reaction of Government in this regard ; and

(c) whether Government have made any estimate of the total loss suffered by farmers due to the negligence of the Corporation and also due to unseasonal heavy rains and hailstorms ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : (a) to (c). Government's attention has been drawn to the report in the 'Statesman' of the 24th May 1971, which apprears to be based on a misapprehension. The rate of procurement of wheat during the current season is very much higher than during the corresponding periods of the preceding two years. Up to 4th June, 1971 the procurement of wheat in the current season was 28·81 lakh tonnes, as against 16·28 lakh tonnes and 15·12 lakh tonnes during the corresponding periods of the years 1970-71 and 1969-70 respectively. In procurement operations on such a colossal scale, in short period, certain difficulties and complaints are bound to arise and these have been sorted out by timely action.

2. There were unfortunately untimely rains in certain parts of Northern India, particularly in U P, which caused damage to the crops and to the wheat crop. The extent of the loss suffered on this account is being assessed. Most of the losses have occured in respect of grain either awaiting threshing or on the threshing floor with the farmers. It was an unexpected natural calamity for which no organisation can be held responsible. The Government of India and the Food Corporation of India however took prompt steps to meet the situation by lowering the specifications for purchase of wheat, so that as large quantities of rain-affected wheat as possible can be procured by the Food Corporation of India and other agencies which are procuring wheat.

Request to Pakistan for Financial Help for Refugees

*420 SHRIMATI BHARGAVI THANKAPPAN : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(b) whether India has requested the Pakistan Government to bear the additional financial and other burdens of the refugees who have taken shelter in India ; and